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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CP/19/17  
PETITION NUMBER : CP/19/2017  
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. CA VIVEK JAIN Petitioner  
also Mr. Anand Desai  
and Parag Khurshar



2. P.H. ADVINSH IANDHAN  
for M. SRICHARAN

Counsel for R2



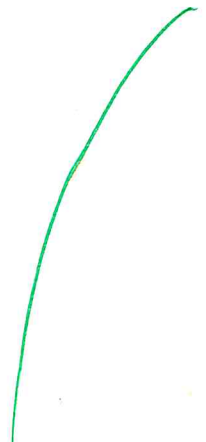
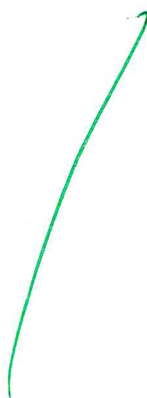
3. R. SHANKAR NARAYAN  
for HARI SHANKAR MANT

Counsel for R3



4. Gowtham Kumar.

Counsel for R4+5



## **ORDER**

Shri Vinod Jain, CA, along with Shri Anand Desai, senior counsel for petitioners present. Shri P H Arvinth Pandian, counsel for R2, Shri R Sankaranarayanan, counsel for R3, also represented R4 & R5 are present. The parties are directed to complete the pleadings before the next date of hearing. Respondents shall file the counter and the petitioner shall file the rejoinder. The matter shall be taken up for final hearing. Put up on **14.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)